

**OFFICE OF THE DISTRICT JUDGE OF HOOGHLY**  
**ENGLISH DEPARTMENT**

Order No.146

Dated 05/06/2020

Pursuant to the Notification No.1597-RG dated 05/06/2020 of the Ld. Registrar General, Hon'ble High Court, Calcutta, considering the spirit of the meeting held through video conferencing with the Hon'ble Justice Sanjib Banerjee and giving anxious consideration to the prevailing situation of the Hooghly districts pertaining to the Covid-19 cases as it appears that it is difficult to resume the normal functioning of regular Courts on and from 08/06/2020, hence, the following arrangements are made for hearing the urgent matters in the Sadar and Sub-divisions for the present.

Further directions with regard to normal resumption of Court proceedings in the phasewise manner to be published after having the meeting fixed on 08/06/2020 with the members of the Bar Association, Employees Association and taking the views of the Judicial Officers posted at this Judgeship.

**HOOGHLY SADAR**

Date	Name and Designation of the Officer who holds the Court	Date of filing	Name of the Deputed Staff
11/06/2020	Sri Subhendu Saha, Additional District & Sessions Judge, 1 <sup>st</sup> Fast Track Court, Hooghly. <b>He will also be the in-charge of POCSO Court on that day and hear the bail matters of Electricity Act and POCSO Act on that day.</b>	08/06/2020	<b>English Stenographer</b> : - 1) Sri Provat Kumar Ghosh, English Stenographer, District Judge's Court, Hooghly. 2) Smt. Mampi Nandy, English Stenographer, Judicial Magistrate, 2 <sup>nd</sup> Court, Chandernagore. <b>Bench Clerk</b> :- Sri Tarun Pandit, M.A.C.C. Clerk, District Judge's Court, Hooghly. <b>Group-'D'</b> :- Sri Rabin Kundu, Office Peon, District Judge's Court, Hooghly. <b>For Electricity Cases:</b> Sri Rajib Rajak, Office Assistant, Additional District & Sessions Judge, 3 <sup>rd</sup> Court, Hooghly. Sri Sourav Kr. Ghosh, Group 'D', Additional District & Sessions Judge, 3 <sup>rd</sup> Court, Hooghly.
12/06/2020	Sri Debapriya Basu, Additional District & Sessions Judge, 2 <sup>nd</sup> Fast Track Court, Hooghly. <b>He will also be the in-charge of POCSO Court on that day and hear the bail</b>	09/06/2020	<b>English Stenographer</b> : - 1) Smt. Jhumur Kairi (Dutta Chowdhury) English Stenographer, District Judge's Court, Hooghly. 2) Smt. Alina Bhattacharjee, English Stenographer, Civil Judge (Jr. Divn.), Additional Court, Hooghly.

	<p><b>matters of Electricity Act and POCSO Act on that day.</b></p>		<p><b>Bench Clerk :-</b> Sri Tarun Pandit, M.A.C.C. Clerk, District Judge's Court, Hooghly.  <b>Group-'D':- :-</b> Sri Rabin Kundu, Office Peon, District Judge's Court, Hooghly.  <b>For Electricity Cases:</b>  Sri Rajib Rajak, Office Assistant, Additional District &amp; Sessions Judge, 3<sup>rd</sup> Court, Hooghly.  Sri Sourav Kr. Ghosh, Group 'D', Additional District &amp; Sessions Judge, 3<sup>rd</sup> Court, Hooghly.</p>
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#### CHANDERNAGORE SUB-DIVISION

Date	Name and Designation of the Officer who holds the Court	Date of filing	Name of the Deputed Staff
12/06/2020	Sri Nandadulal Kalapahar, Additional District & Sessions Judge, Chandernagore	08/06/2020	<p><b>English Stenographer :</b> - 1) Sri Samarendra Mondal, English Stenographer, Additional District &amp; Sessions Judge, Chandernagore.  2) Sri Sujit Roy, English Stenographer, Civil Judge (Jr. Divn.), 1<sup>st</sup> Court, Serampore.  <b>Bench Clerk :-</b> Sri Chanchal Biswas, Sheristadar, Civil Judge (Jr. Divn.), Additional Court, Chandernagore.  <b>Group-'D':- :-</b> Sri Durgapada Das, Peon, Copying Department, Civil Wing, Chandernagore.</p>

#### SERAMPORE SUB-DIVISION

Date	Name and Designation of the Officer who holds the Court	Date of filing	Name of the Deputed Staff
10/06/2020	Sri Gopal Chandra Karmakar, Additional District & Sessions Judge, 1 <sup>st</sup> Court, Serampore	08/06/2020	<p><b>English Stenographer :</b> - 1) Sri Pinkan Parui, English Stenographer, Additional Chief Judicial Magistrate, Chandernagore.  2) Smt. Suchhanda Das, English Stenographer, Judicial Magistrate, 5<sup>th</sup> Court, Hooghly.  <b>Bench Clerk :-</b> Sri Chinmoy Das, Bench Clerk, Additional District &amp; Sessions Judge, 1<sup>st</sup> Court, Serampore.</p>

			<b>Group-'D':-</b> :- Sri Rabindra Nath Poddar, Group 'D', Additional District & Sessions Judge, 1 <sup>st</sup> Court, Serampore.
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#### ARAMBAGH SUB-DIVISION

Date	Name and Designation of the Officer who holds the Court	Date of filing	Name of the Deputed Staff
10/06/2020	Sri Suratheswar Mondal, Additional District & Sessions Judge, 2 <sup>nd</sup> Court, Arambagh	08/06/2020	<b>English Stenographer</b> : - 1) Sri Tapan Kr. Khawas, English Stenographer, Civil Judge (Sr. Divn.), 2 <sup>nd</sup> Court, Hooghly. 2) Sri Sudip Debnath, English Stenographer, Civil Judge (Jr. Divn.), Additional Court, Chandernagore. <b>Bench Clerk</b> :- Sri Chandan Kisku, Clerk-in-charge, A.C.J.M., Arambagh. <b>Group-'D':-</b> :- Sri Baidyanath Bhakta, Ejlash Peon, Additional District & Sessions Judge, Arambagh.

Sri Dibakar Talukdar, Office Assistant, District Judge's Court, Hooghly and Sri Uttam Das, Copyist, attached to Judge-in-charge, Copying Department, Criminal Wing, Hooghly will do computerized filling work for Hooghly Sadar at the District Server Room on 08/06/2020 and 09/06/2020.

Sri Sudip Mukherjee, System Officer, Hooghly is directed to attend his duties on the aforesaid dates of hearing.

Sri Anjan Seth, U.D. Assistant and Sri Kuntal Laha, U.D. Assistant attached to English Department, District Judge's Court, Hooghly are directed to attend their office duties on the aforesaid dates of hearing of Hooghly Sadar Sub-division.

Smt. Uma Nandy, English Typist-Copyist will attend her duties at Serampore Sub-division whenever is required.

Computerized filling arrangement of Chandernagore, Serampore and Arambagh Sub-division is to be made by local arrangement. The Nodal Officer of Chandernagore, Serampore and Arambagh Sub-divisions are requested to contact with the seniormost Additional District & Sessions Judge of the respective sub-division for fixing up the date of filling positively.

District Nazir as well as Nazir of Chandernagore, Serampore and Arambagh Sub-divisions are directed to make necessary arrangement for opening the Court rooms by deputing staff on the date of the Court as well as date of filling and also make arrangement of vehicles for to and fro journey of the staff members of the respective sub-division after consultation with the Chairman, Vehicle Committee of the respective sub-division.

District Nazir as well as the Nazir of Chandernagore, Seerampore and Arambagh Sub-divisions are directed to make necessary arrangement for maintaining cleanliness of Court Rooms as well as the Court complex whenever is required.

However, the Judge-in-charge of the respective Sub-divisions are hereby requested to take up the matter of sanitization of the Court premises with the administration and they are further requested to have a talk with the administration for providing vehicles for bringing the staff members.

Sd/-  
District Judge, Hooghly